

ITEM NO.101

COURT NO.9

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3291-3294/2009

THE BANK OF RAJASTHAN LTD.

Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX

Respondent(s)

([ONLY ITEM NOS. 101.1 TO 101.12 WILL BE TAKEN UP SINCE THE MAIN
MATTER I.E C.A.NO.3291-3294/2009 HAS BEEN HEARD AND HEARING IS
CONCLUDED])

WITH SLP(C) No. 1445-1446/2021

(IA No. 11737/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 4843/2020

(IA No. 22205/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 7055/2021

(FOR ADMISSION and I.R. and IA No.62181/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 7404/2021

(IA No.66216/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 15281/2021

(FOR ADMISSION and I.R. and IA No.122262/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 1686/2021 and 1687/2021

SLP(C) No. 8968/2018

(IA No. 36656/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 1447/2021

SLP(C) No. 24841/2019

(IA No. 14687/2021 - APPLICATION FOR PERMISSION

IA No. 14691/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 151225/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 28657/2019

C.A. No. 4755/2023

Date : 02-11-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s)

Ms. Kavita Jha, AOR
Mr. Anant Mann, Adv.

Mr. Balbir Singh, A.S.G.
Mr. Aditya Rathore, Adv.
Mr. Naman Tandon, Adv.
Mr. Samarvir Singh, Adv.
Mr. Shyam Gopal, Adv.
Mr. Raj Bahadur Yadav, AOR
Mr. H R Rao, Adv.
Mr. Prahlad Singh, Adv.
Mr. Manoj Mishra, Adv.
Ms. Kritgya Kait, Adv.
Mr. Rupesh Kumar, Adv.
Mr. Zoheb Hussain, Adv.
Mr. Satya Prakash Gautam, Adv.

For Respondent(s)

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Mr. Zoheb Hussain, Adv.
Mr. Satya Prakash Gautam, Adv.

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Mr. Aayush, Adv.
Mr. Rajat Srivastava, Adv.
Ms. Zeba Zoariah, Adv.

Mr. Sanjay Kapur, AOR
Mr. Surya Prakash, Adv.
Ms. Divya Singh Pundir, Adv.

Mr. Sanjay Jhanwar, Sr. Adv.
Mr. Tarun Gupta, AOR
Mr. Rajat Sharma, Adv.
Mr. Aryan Singh Chaudhary, Adv.
Mr. Gaurav Asati, Adv.

Mr. Jehangir Mistri, Sr. Adv.
Ms. Kavita Jha, AOR
Mr. Anant Mann, Adv.

Mr. Sanjiv M. Shah, Adv.
Mr. Pranab Kumar Mullick, AOR
Mrs. Soma Mullick, Adv.
Ms. Banani Sikdar, Adv.
Mr. Sebat Kumar Deuria, Adv.
Mr. Anil Rana, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 1447/2021

De-tag and list the matter before a Bench of which
one of us(Abhay S.Oka,J.) is not a member.

Rest of the matters

Submissions are heard.

Judgment is reserved.

The parties are free to file brief summary of
submissions canvassed across the Bar within a period of
one week from today.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER